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Title : Secretary-General reported a message from Rajya Sabha that Rajya Sabha agreed without any amendment to the Andhra Pradesh Reorganisation Bill, 2014, passed by the Lok Sabha on the 18th February, 2014.

SECRETARY-GENERAL: Madam Speaker, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 20th February, 2014 agreed without any amendment to the Andhra Pradesh Reorganisation Bill, 2014 which was passed by the Lok Sabha at its sitting held on the 18th February, 2014."
